

13.36 hrs.

**RE. STATEMENT ABOUT FIRING
ON ADIVASIS IN PANCHMAHAL
DISTRICT OF GUJARAT**

Shri Ranga (Chittoor): Mr. Speaker, you were good enough to disallow one call-attention notice given by Mr. Bheel and some of our Members. We accept that decision. I only wish to request you to ask the Home Minister at his convenience either today or tomorrow to make a statement as to what exactly has happened in regard to the firing incidents in Panchmahal district in Gujarat where there was firing and some policemen as well as adivasis had been injured and so on. I do not propose that we should try to seek to exercise any right to put any questions; I only want a statement from him.

Mr. Speaker: A call-attention notice was received. Does he want to take it up?

The Minister of Home Affairs (Shri Nanda): I have personally no objection.

श्री ड० शि० पाटिल (यवतमाल) :
मेरा भी इस पर एक ध्यानाकर्षण का नोटिस था

अध्यक्ष महोदय : उनको भलाऊ नहीं करता हूँ आपको कैसे भलाऊ कर दूँ । क्या इर कोई इस तरह से बोलता चला जाएगा ।

श्री त्यागी (देहरादून) : कल दिल्ली खन्द होगा, तब देखिये ।

Shri Nanda: There is no difficulty so far as I am concerned in asking the State Government to give me facts, and I shall place them before the House. The only thing is whether we go on extending it... (Interruptions).

Shri Hari Vishnu Kamath (Hoshangabad): I have written to you about this matter, Sir, that we have been

taken by surprise by the bulletin, Part II received yesterday.

Mr. Speaker: How can I look into that just now? I got the chit just now?

Shri Hari Vishnu Kamath: I sent it one hour before, not just now.

Mr. Speaker: Tomorrow, I will look into that.

श्री हुकम चन्द कछवाय (देवास) : मंत्री महोदय ने कहा है कि मैं जानकारी मंगा लूंगा । मैं जानना चाहता हूँ कि कब तक वह गुजरात सरकार से जानकारी मंगा कर हमारे सामने रख दगे ।

अध्यक्ष महोदय : जब भा जाएगी तब रख दगे ।

13.39 hrs.

DEMANDS FOR GRANTS—contd.

Ministry of Labour, Employment and Rehabilitation—contd.

Mr. Speaker: We will take up further discussion on the demands of the ministry of labour, employment and rehabilitation. Out of six hours, one hour and five minutes have been spent and we have four and 55 minutes.

Shri P. K. Deo (Kalahandi): May I know if food and agriculture ministry's demands would come up today?

Mr. Speaker: How can they come today?

Shri A. P. Sharma (Buxar): Only four hours and how many minutes have been allowed?

Mr. Speaker: Four hours and fifty-five minutes have been allowed.

Shri A. P. Sharma: I think the Minister will reply tomorrow.